
Qadir Dar Vs Ahmad Dar

Criminal Ref. No. 14 of 1987

Court: Jammu & Kashmir High Court

Date of Decision: June 26, 1995

Acts Referred:

Jammu and Kashmir Criminal Procedure Code, 1989 – Section 107, 109, 112, 114, 117

Citation: (1996) CriLJ 130

Hon'ble Judges: A.Q. Parray, J

Bench: Single Bench

Judgement